

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**MA No.61/573/2021 &
T.A. No. 61/109/2020**

This the 30th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Vena Kumari w/o Shri Subash Chander, r/o village Dhangri Tehsil & District Rajouri.

.....Applicant

(Advocate: None)

Versus

1. State of J & K through Chief Secretary to Govt. of J & K Civil Sectt., Srinagar & 10 other respondents.

.....Respondents

O R D E R [O R A L]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicant has filed a Misc. Application No.61/573/2021 for withdrawal of the present petition.
2. After going through the averments made in the MA, the present Misc. Application is allowed and the TA is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS